NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 10.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP(IB)	-	For filing	Rule-6 of	M.G. Mohan Kumar Vs American	
No.116/		objections	IB	Road Technology & Road Solutions	
BB/2017				Pvt. Ltd.	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	NITYA K		
•	7829466499	RESPONDENT	W.
m	IS KEYSTONE PARTNERS		A. Committee of the com

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Petitioner Counsel filed memo seeking extension of time for compliance of objections. Time granted till 24/11/2017.

Member (T)

Member (J)